

*[English]***Allotment of DDA Flats**

2371 SHRI JANG BAHADUR SINGH PATEL: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the number of DDA flats allotted and possession

Year	MIG	LIG	Janta	SFS	EHS	Total
1993-94	7245	6520	2686	2251	—	18702
1994-95	364	608	1579	842	6972	10365
1995-96	1854	2602	791	676	—	5933
1996-97	4668	1731	3667	3022	8405	21493
1997-98	793	164	1097	525	413	2992

The information regarding the possession of DDA flats given for the above mentioned period category-wise is being collected and will be laid on the table of the Sabha.

(b) DDA has reported that keeping in view the constraints regarding availability of land and other services like water, electricity etc. By other agencies, it is not possible to indicate the time schedule at this stage.

*[Translation]***Concessions to Physically Handicapped Persons**

2372. SHRI RAJENDRA AGNIHOTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to provide concession in fare to the physically handicapped persons in AC-2 tier and 3 tier compartments which is so far available to them in 2nd Class and 1st Class compartments only; and

(b) if so, the time by which it is likely to be made applicable?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND

given during each of the last five years category-wise; and

(b) the time by which the dwelling units are likely to be provided to all the registrants in Delhi?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) The number of DDA flats allotted during each of the last 5 years category-wise is as under:—

PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) No, Sir. Handicapped persons are granted concession in the fares of second, sleeper and first class. They can purchase tickets for AC 2-tier Sleeper also on payment of concessional fare of first class and difference of actual fares of the two classes.

*[English]***Water Supply Project in Mysore City**

2373. SHRI A. SIDDARAJU: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Karnataka Government have sought Asian Development Bank's and HUDCO assistance for taking up drinking water supply projects for Mysore City and Kunigal;

(b) if so, the estimated cost of the projects;

(c) the amount of assistance sought and released for each project; and

(d) the time by which the work is likely to be commenced and completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU